

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2015 &
IA No. 75 of 2015**

Dated: 8th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GRIDCO Ltd.

.... Appellant(s)

Versus

Central Electricity Supply Utility of Odisha & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. R.B. Sharma for R-6
Mr. Rutwik Panda &
Ms. Anshu Malik for R-7

ORDER

At the request of learned counsel appearing for the parties, post the matter for hearing on **26th November, 2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk